

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 122**  
**(IB)-189(PB)/2020**

**IN THE MATTER OF:**

Megha Gupta & anr.

.... Petitioner

Vs.

Sikka Infrastructure Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.02.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-  
For the respondent

Mr. Nitin Kaushik, Mr. Vishal Ranjan, Adv.  
Mr. Sudeep Shrotriya, Mr. Prakhar Singh,  
Adv. with Mr. Arun AR, for CD

**ORDER**

For order see, CP No. (IB)-1454(PB)/2019.

03.02.2020  
Aarti Makker